NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1281/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2017

NAME OF THE PARTIES:

Jai Ambe Enterprise

A R Coating Solutions India Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

DESIGNATION CMA Ankita Toman Marcadard

<u>ORDER</u>

CP No. 1281/I&BP/NCLT/MB/MAH/2017

For the Professional appearing from the Petitioner's side has filed a memo of withdrawal on this Company Petition with a liberty to file a fresh petition, this Petition is hereby **dismissed** as withdrawn with liberty.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)